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BAR COUNCIL OF INDIA

(CONSTITUTED UNDER THE ADVOCATES ACT, 1961)

Certificate of Practice

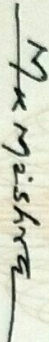
This is to certify that Mr. / Mrs. SUNIL SHRISHAIL CHOUDHARI

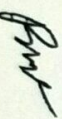
S/o / D/o / M/o SHRISHAIL M. CHOUDHARI enrolled as an Advocate under the


Advocates Act, 1961 with SBA Enrolment No. KAR/2261/2013 is entitled to practice


the profession of law in India in accordance with the Advocates Act, 1961 and the Rules governing such practice framed by the Bar Council of India, as he/she has successfully qualified in the All India Bar Examination - 6th Aide AJGE Roll No. 301368

Dated this the 25th day of FEBRUARY 2014.


Mr. Manan Kumar Mishra
Chairman
Bar Council of India


Mr. Bhoje Gowda S. L.
Member
Bar Council of India


Mr. C. R. Gopalaswamy
Chairman
Bar Council of Karnataka


Mr. J. R. Sharma
Secretary
Bar Council of India

21, Rouse Avenue, Institutional Area, New Delhi - 110002

